

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 289 OF 2014

Dated: 27th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

D. Subrahmanya Bhat

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Anantha Narayana

Counsel for the Respondent(s)

: Mr. Anand K. Ganesan
Ms. Neha Garg for R-1

Mr. B.C. Thiruvengadam
Ms. Revathi T.
Mr. Ravi Agrawal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **02.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**